#### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA UN-STARRED QUESTION NO.2802 TO BE ANSWERED ON 12.03.2021

### TRAFFICKING OF CHILDREN

### 2802. SHRI SANJAY SETH: SHRI MAHESH SAHOO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government maintain a district-wise data on trafficked children in the country and if so, the details thereof, State/UT-wise including Jharkhand;
- (b) the number of shelter homes constructed for rescued children across the country, State/UT-wise including Jharkhand;
- (c) whether the Government is considering to increase number of shelter homes across the country and if so the details thereof; and
- (d) the manner in which these rescued children are being rehabilitated?

#### ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a): As per information provided by National Crime Records Bureau (NCRB), number of cases reported district-wise in which children (below 18 years) were trafficked under Human Trafficking during 2019, State/UT-wise including Jharkhand is at **Annexure-I.** 

(b): As per Section 2 (14) (ix) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who is found vulnerable and is likely to be inducted into drug abuse or trafficking is included as a "child in need of care and protection (CNCP)". The JJ Act, 2015 mandates a security net of service delivery structures to provide Institutional and non-Institutional care to these children. The primary responsibility of execution of the Act lies with the States/UTs. As per information provided by the States/UTs, details of Child Care Institutes (CCIs) for CNCP which are being supported under the Child Protection Services (CPS) Scheme during the current financial year is at **Annexure-II**.

(c) & (d):The Ministry of Women and Child Development implements a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the States/UTs. Under the scheme institutional care is provided through CCIs, as a rehabilitative measure. The programmes and activities in Child Care Institutions interalia include age-appropriate education, access to vocational training, recreation, health care, counseling etc.

As per the scheme guidelines, the State government is required to assess the need and submit a proposal for consideration of Project Approval Board (PAB) under the Chairpersonship of Secretary (WCD) annually. The PAB scrutinizes and approves implementation plans, and financial proposals from States/UTs for release of grants under the scheme.

Ministry also implements Ujjawala Scheme for combating trafficking of women and children for commercial sexual exploitation, with five specific components – Prevention, Rescue, Rehabilitation, Re-Integration and Repatriation of victims of trafficking. The scheme has been conceived primarily for the purpose of preventing trafficking on one hand and rescue and rehabilitation of victims on the other. The scheme provides for rehabilitation of victims by providing food, shelter, counseling, medical care, legal aid and vocational training as well as their reintegration into society.

## <u>Annexure-I</u>

Annexure referred to in reply to part (a) of Lok Sabha Un-Starred Question No.2802 for 12.03.2021 raised by Shri Sanjay Seth & Shri Mahesh Sahoo regarding "Trafficking of Children".

<u>As per NCRB, number of cases reported district-wise in which children</u> (below 18 years) were trafficked under Human Trafficking during 2019, <u>State/UT-wise including Jharkhand.</u>

S. No.	District Name	Total Children Trafficked
1.	Krishna	1
2.	Kurnool	1
3.	Vijayawada City	8
4.	Visakha Rural	1
5.	Visakhapatnam	1
	Total	12

#### Andhra Pradesh

#### Assam

Assam		
S. No	District Name	Total Children Trafficked
1.	Baksa	3
2.	Cachar	1
3.	Chirang	2
4.	Dhemaji	3
5.	G.R.P.	9
6.	Guwahati City	7
7.	Kamrup	1
8.	Kokrajhar	4
9.	Lakhimpur	3
10.	Nagaon	2
11.	Tinsukia	1
12.	Biswanath	9
13.	Hojai	1
14.	South Salmara	2
	Total	48

	Bihar	
	District Name	Total Children Trafficked
S. No		
1.	Aurangabad	
2.	Bhagalpur	
3.	Katihar	
4.	Katihar Railway	
5.	Kishanganj	
6.	Muzaffarpur	
7.	Muzaffarpur Railway	
8.	Nalanda	
9.	Patna	
10.	Purnea	
11.	Saharsa	
12.	Saran	
13.	Supaul	
	Total	

## Chhattisgarh

S. No	District Name	Total Children Trafficked
1.	Balod	1
2.	Balrampur	4
3.	Bilaspur	2
4.	Durg	2
5.	GRP Raipur	1
6.	Jagdalpur	1
7.	Jashpur	7
8.	Narayanpur	3
9.	Raigarh	2
10.	Raipur	1
11.	Surajpur	3
	Total	27

	Goa		
S. No	District Name	Total Children Trafficked	
1	South Goa	1	
	Total	1	

## Gujarat

S. No	District Name	Total Children Trafficked
1	Amreli	1
2	Panchmahal	1
	Total	2
	1	
	L	

## Haryana

S. No	District Name	Total Children Trafficked
1.	Faridabad	1
2.	Fatehabad	1
3.	Kurukshetra	1
4.	Panipat	1
5.	Rohtak	2
	Total	6
	Himachal P	radesh
S. No	District Name	Total Children Trafficked
1.	KULLU	1
	Total	1

Jharkhand		
S. No	District Name	Total Children Trafficked
1.	Chaibasa	3
2.	Chatra	2
3.	Deoghar	2
4.	Dhanbad	54
5.	Dhanbad Railway	2
6.	Giridih	1
7.	Godda	2
8.	Gumla	23
9.	Jamtara	1
10.	Palamu	1
11.	Ramgarh	2
12.	Ranchi	1
13.	Sahebganj	12
	Total	106

## Karnataka

S. No	District Name	Total Children Trafficked
1.	Hubballi Dharwad City	1
2.	Mysuru District	1
3.	Raichur	2
	Total	4

S. No	District Name	Total Children Trafficked
1.	Alapuzha	
2.	Ernakulam Commr.	
3.	Ernakulam Rural	
4.	Idukki	
5.	Kannur	
6.	Kasargod	
7.	Kollam Commr.	
8.	Kozhikode Commr.	
9.	Malappuram	
10.	Palakkad	
11.	Pathanamthitta	
12.	Thrissur Commr.	
13.	Trivandrum Commr.	
14.	Wayanadu	
	Total	1

S. No	District Name	Total Children Trafficked
1.	Agar	
2.	Balaghat	
3.	Betul	
4.	Chhindwara	
5.	Dewas	
6.	Dindori	
7.	Guna	
8.	Gwalior	
9.	Harda	
10.	Hoshangabad	
11.	Jabalpur	
12.	Khandwa	
13.	Mandla	
14.	Mandsaur	
15.	Narsinghpur	
16.	Neemuch	
17.	Raisen	
18.	Rajgarh	
19.	Ratlam	
20.	Sagar	
21.	Satna	
22.	Seoni	
23.	Shahdol	
24.	Shivpuri	
25.	Singrauli	
26.	Tikamgarh	
27.	Ujjain	
28.	Umaria	
29.	VIDISHA	
	Total	+

S. No	District Name	Total Children Trafficked
1.	Akola	
2.	Gadchiroli	
3.	Kolhapur	
4.	Mumbai Commr.	3
5.	Navi Mumbai	
6.	Palghar	
7.	Pune Commr.	
8.	Sangli	
	Total	5
	Mani	pur
S. No	District Name	Total Children Trafficked
1.	Bishnupur	
2.	Imphal West	
	Total	

#### Meghalaya

S. No	District Name	Total Children Trafficked
1.	Garo Hills East	1
2.	Garo Hills South	3
3.	Garo Hills West	14
4.	Jaintia Hills West	1
5.	Jaintia Hills East	1
6.	Khasi Hills East	1
	Total	21

## Mizoram

S. No	District Name	Total Children Trafficked
1.	Aizawl	4
	Total	4

## Nagaland

S. No	District Name	Total Children Trafficked
1.	Dimapur	2
	Total	2

Punjab		
S. No	District Name	Total Children Trafficked
1.	Bathinda	2
2.	CP Amritsar	2
3.	Fazilka	1
4.	Gurdaspur	1
5.	Мода	2
6.	Patiala	1
	Total	9

# Rajasthan

S. No	District Name	Total Children Trafficked	
1.	Alwar	27	
2.	Churu	2	
3.	G.R.P.Ajmer	5	
4.	Ganganagar	6	
5.	Jaipur East	2	
6.	Jaipur North	63	
7.	Jaipur South		
8.	Jaipur West		
9.	Jodhpur (East)	1	
10.	Jodhpur (West)	2	
11.	Karauli	1	
12.	. Nagaur		
13.	Pratapgarh		
14.	Udaipur	5	
	Total	134	

## Tamil Nadu

S. No	District Name	Total Children Trafficked
1.	Chennai	1
2.	Coimbatore	1
3.	Kanyakumari	1
4.	Namakkal	1
5.	Ramnathapuram	1
6.	Trichy	1
	Total	6

## Telangana

S. No	District Name	Total Children Trafficked
1.	Cyberabad Commissionerate	2
2.	Nizamabad Commissionerate	1
3.	Rachakonda Commissionerate	3
4.	Kamareddy	1
	Total	7

# Uttar Pradesh

S. No	District Name	Total Children Trafficked
1.	Gorakhpur	1
2.	Jaunpur	1
3.	Moradabad	1
	Total	3

## Uttarakhand

S. No	District Name	Total Children Trafficked
1.	Almora	2
2.	Haridwar	4
3.	Pithoragarh	2
4.	Rudra Prayag	2
5.	Udhamsingh Nagar	3
	Total	13

S. No	District Name	engal * Total Children Trafficked
1.	Alipurduar	
2.	Bankura	
3.	Barrackpur PC	
4.	Bidhannagar PC	
5.	Birbhum	
6.	Dakshin Dinajpur	
7.	Howrah G. R. P.	
8.	Howrah PC	
9.	Howrah Rural	
10.	Jalpaiguri	
11.	Kolkata	
12.	Malda	
13.	Murshidabad	
14.	Nadia	
15.	Purab Medinipur	
16.	Sealdah G. R. P.	
17.	Siliguri G. R. P.	
18.	Uttar Dinajpur	
19.	Baruipur Police	
20.	Chandannagar PC	
21.	Diamond Harbour Police	
22.	Kalimpong	
23.	Purba Bardhaman	
24.	Sundarban Police	
25.	Barasat	
	Total	1

West Bengal \*

Chandigarh				
S. No	District Name	Total Children Trafficked		
1.	Chandigarh			
	Total	1		

# Delhi

S. No	District Name	Total Children Trafficked
1.	Central	5
2.	East	4
3.	North	1
4.	North-East	10
5.	North- West	9
6.	Outer	6
7.	South	1
8.	South-East	8
9.	West	4
10.	Rohini	2
11.	Shahdara	3
12.	Outer North	8
13.	Dwarka	3
	Total	64

Annexure referred to in reply to part (b) of Lok Sabha Un-Starred Question No.2802 for 12.03.2021 raised by Shri Sanjay Seth & Shri Mahesh Sahoo regarding "Trafficking of Children".

# Details of CCIs for CNCP which are being supported under the CPS Scheme during the current financial year.

S. No.	State/UT	Children Homes	<b>Open Shelters</b>	Specialised Adoption Agencies
1	Andhra Pradesh	56	6	14
2	Arunachal Pradesh	4	0	1
3	Assam	36	6	19
4	Bihar	13	0	13
5	Chhattisgarh	44	9	12
	Goa	16	2	2
7	Gujarat	53	2	13
8	Haryana	24	14	7
	Himachal Pradesh	30	3	1
10	Jammu and Kashmir	10	0	2
11	Jharkhand	28	5	12
12	Karnataka	68	35	31
13	Kerala	17	4	11
14	Madhya Pradesh	44	9	26
15	Maharashtra	22	7	18
16	Manipur	41	16	9
17	Meghalaya	37	4	4
18	Mizoram	35	0	7
19	Nagaland	23	3	4
20	Orissa	90	12	27
21	Punjab	13	0	6
22	Rajasthan	61	20	21
23	Sikkim	14	4	4
24	Tamil Nadu	187	11	20
25	Tripura	20	4	6
26	Uttar Pradesh	46	20	25
27	Uttarakhand	9	3	5
28	West Bengal	59	37	25
29	Telangana	31	0	11
30	Andaman & Nicobar	10	-	2
31	Chandigarh	5	0	2
	Dadra and Nagar Haveli	0	1	1
	Daman and Diu	1	-	-
	Lakshadweep	0	-	-
35	Delhi	22	9	3
36	Puducherry	22	1	2
	Total	1191	247	366